

**DIVISION BENCH O-140**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1977(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> JANUARY, 2021, 10:30 A.M**

Name of the Company	HIMALAYA PAPER COMPANY Vs. BRIJLAXMI PAPER PRODUCTS PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Mr. Shaunak Mitra, Advocate ] For the Operational Creditor
1. Mr. Karan Khanna, Advocate ] For the Corporate Debtor

**ORDER**

1. Ld. Counsel for the Operational Creditor is present. Ld. Counsel for the Corporate Debtor is present.
2. It is stated that there is a settlement has been arrived at between the parties.
3. Let the matter be listed on 17/03/2021 for reporting settlement or for hearing.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**